

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

ITEM No. 105  
(CAA)-67(PB)/2020

**IN THE MATTER OF:**

Haptik Infotech Pvt Ltd  
And  
Times Internet Ltd.

...

Applicant/Petitioner

**Order under Section 230-232.**

**Order delivered on 21.01.2021**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Abhishek Seth, Ms. Devika Chopra, Advs.  
For I. T. Dept. : Mr. Luqman S. Hasan, Advocate  
For RD and OL : Mr. Shankari Mishra, Advocate

**ORDER**

List this matter on 25.02.2021 for the final affidavit of RD as well as the report of the Income Tax Department.

Sd/-

**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

Sd/-

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

21.01.2021  
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